PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: Establishment — High Court of Andhra Pradesh— Sri C.Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh — Extension of term of appointment — Orders — Issued.

Read:1.High Court's proceedings ROC.No.61/2019-Estt., dated 20-02-2019.

- 2.High Court's proceedings ROC. No.386/2019-Estt., dated 30-07-2019.
- 3. High Court's proceedings ROC. No.82/2020-Estt., dated 07-02-2020.
- 4.High Court's proceedings ROC. No.82/2020-Estt., dated 27-02-2020.
- 5. High Court's proceedings ROC. No.82/2020-Estt., dated 30-03-2020.

ORDER: ROC.No.82/2020-Estt., Dated 29.04.2020

As directed, in continuation of the proceedings dated 30-03-2020, the term of appointment of Sri C.Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh is extended till 30-05-2020.

REGISTRAR GENERAL 2944

To The Officer.

Copy to:

- 1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice)
- 2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. All the Officers of the High Court of Andhra Pradesh.
- 6. All the Section Heads, High Court of Andhra Pradesh.
- 7. All the Unit Heads in the State of Andhra Pradesh.
- 8. The Member Secretary, A.P.State Legal Services Authority.
- 9. The Secretary, A.P. High Court Legal Services Committee.
- 10. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam
- 11. The Special Judge for Trial of CBI Cases, Visakhapatnam
- 12. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
- 13. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
- 14. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
- 15. The Chairman, Co-operative Tribunal, Vijayawada.
- 16. The Secretary to Governor, for the state of Andhra Pradesh.
- 17. The Chief Secretary to Government, Government of Andhra Pradesh
- 18. The Secretary to Government, Law (L.A. & J Home Courts) Dept., Government of Andhra Pradesh.
- 19. The Registrar, A.P. Lokayukta, Hyderabad.
- 20. The Secretary, Bar Council of A.P.
- 21. The Advocate General, Andhra Pradesh.
- 22. The Public Prosecutors, High Court of Andhra Pradesh.
- 23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (For Publication in Official Gazette)